

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
AT NEW DELHI

O.A No. 178/2024

Title of the case:-

News item titled "Increasing Pollution badly affecting water bodies in Bharderwah" appearing in Greater Kashmir dated 15.01.2024.

IN THE MATTER OF:-**I N D E X**

S. No	PARTICULARS	Page No.
1.	Progress Report	01-02
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Answering respondent
Through Counsel

Dated: 03.01.2026

(Gautam Singh)
Standing Counsel, J&K
National Green Tribunal

Title of the case:-

News Item titled "Increasing pollution badly affecting water bodies in Bharderwah" appearing in Greater Kashmir dated 15.01.2024

IN THE MATTER OF: - Progress Report on behalf of Deputy Commissioner / District Magistrate, Doda.

May it please your Lordships

The answering respondent most respectfully submits as under:-

1. That the aforementioned case is pending adjudication before the Hon'ble Tribunal, Principal Bench, New Delhi.
2. That the case was listed for hearing on 06.10.2025, wherein time was granted by the Hon'ble Tribunal for filing a further progress report, specifying clear timelines for completion of the action plan already submitted before the Hon'ble Tribunal.
3. That pursuant to the compliance of the Hon'ble Tribunal, the District Administration has been diligently pursuing the implementation of the Action Plan already placed on record before this Hon'ble Tribunal and has taken substantial steps towards compliance.
4. That it is respectfully submitted that the directions of the Hon'ble Tribunal are being accorded the highest priority and utmost seriousness by the District Administration, and in the absence of any compelling exigency arising out of natural calamities or other unavoidable circumstances, the prescribed timelines shall be strictly adhered to.
5. That the Administration remains fully committed to the expeditious implementation of the remaining components of the Action Plan and assures this Hon'ble Tribunal that the pending works shall be completed within the specific timelines.
6. That, in addition to aforementioned works, quality of water is being closely monitored alongside, by J&KPCC. In this context, water samples have been found conforming to the specifications.

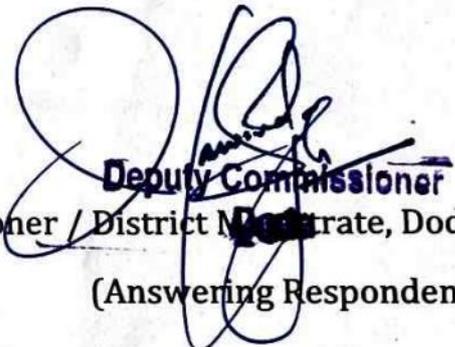

Deputy Commissioner
Doda

Copies of the report of water samples dated 01.12.2025 are enclosed herewith and marked as Annexure R-2 for perusal of the Hon'ble Tribunal.

7. That further entire District administration along with all concerned departments are aligned for execution of works identified for remediation of the issue arisen and in this regard review meetings are being held on frequent basis with all stakeholders.

IN THE PREMISES,

Therefore, keeping in view of the above stated facts, it is respectfully prayed that the submissions made herein above and those to be urged at the time of hearing, the progress report may kindly be considered and taken on record in the interest of justice.


Deputy Commissioner / District Magistrate, Doda
(Answering Respondent)

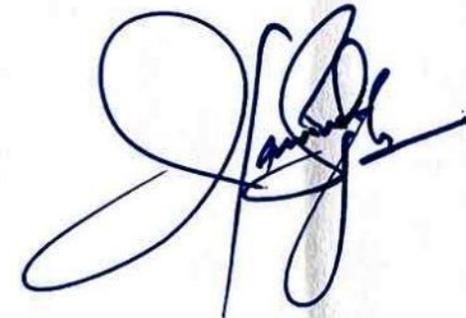
ANNEXURE- R1			PROGRESS REPORT OF NGT ACTION PLAN				
S.NO	Check Point	Problems Identified	Actions Planned	Responsible Department/Officer	Target Date	Progress Report as on 30.12.2025	Remarks
Management of Liquid waste							
1	Treatment of Sewage	1.68 MLD of Sewerage and setpage generated by households getting drained into water bodies directly or indirectly without any treatment.	As proposed :-				
			4.5 MLD STP to be established for proper treatment & disposal of sewage waste	SBM / UEED Deptt.	31.03.2027	The technical evaluation of the bids has been completed. However the Chief Engineer J&K U.E.E. Department, Camp Jammu has submitted that the same could not be finalized, as the matter is sub judice before the Hon'ble High Court of J&K. This is due to the fact that one of the participating bidders has approached the Hon'ble High Court of J&K against the other tenderers/bidders.	
			5 KLD FSTP to be established for proper treatment and disposal of Septage waste.	UEED Deptt.			
			Development of 5.68Km for interception and diversion network for collection of sewerage and septage generated.	EO MC Bhaderwah			
Procurement of 1 Cesspool tanker / Sucker Machine of 3KLD capacity to be done as temporary measure till establishment of STP/FSTP.	EO MC Bhaderwah	01.03.2025	Target Achieved				

Treatment of Sewage	Waste water from rural areas is getting drained in water bodies without any treatment.	Three Decentralized waste water treatment systems (DEWATS) to be established near: 1. Confluence point of Lamgarh Nalla & Neeru at Sarol bagh Udrana 2. Near Sartingal bridge & graveyard in Monda 3. Near Butla	BDO Bhaderwah/XEN REW Doda	30.12.2026	1. The construction work on DEWATS at Monda in Panchayat Sartingal and at Udrana-A, Block Bhaderwah was under progress. However due to unprecedented rainfall the construction sites sustained damage and were found to be flood-prone. In this regard, a consultant was engaged by the Directorate of Rural Sanitation J&K to provide an expert opinion on the resilience of these structures/sites against such flood events in the future. The consultant has opined that the said sites are flood-prone and not suitable for the construction of DEWATS. It is however pertinent to mention that seven more DEWATS at different locations are under active consideration and the preparation of Detailed Project Reports (DPRs) for the same is presently under process.	
	Insufficient soakage pits in rural area	Soakage pits to be increased from 15 to 47 for catering need of the rural areas.	BDO Bhaderwah	30.04.2026	1. As of date, all 47 soakage pits have been successfully constructed. 2. Out of the 30 additional soakage pits, construction of 18 soakage pits have already been completed and the construction of remaining 12 soakage pits is under progress and same shall be completed by April 2026.	
	Waste from Slaughter house is getting directly discharged into water body.	Bio-Effluent treatment plant of 20KLD at new Slaughter house to be established to prevent direct discharge into water bodies.	EO MC Bhaderwah	30.03.2026	1. In the instant case, the tender had to be floated four times due to lack of response, in addition to an unprecedented spell of rainfall which resulted in a delay in achieving the originally targeted completion timeline. Nevertheless, earnest efforts are being made to complete the construction at the earliest and 50% of the work has already been completed.	
		Old slaughter house to be discarded.	EO MC Bhaderwah	01.09.2025	Old slaughter house has been sealed and is not being used	Target Achieved

2	Sub-Division Hospital Bhaderwah	Treatment plant installed in sub district Hospital bhaderwah is not operational.	Sewage treatment plant installed in sub district Hospital bhaderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engg., Mechanical Doda/Udhampur	30.05.2025	Target achieved	Target Achieved
3	Commercial Establishments	Two orange hotels one in Amira Nagar and another in Teligarh have been found operating without STPs	Hotels to establish STP plants for treatment of the sewage waste generated.	J&KPCC	01.11.2024	1. 20 KLD STP has been installed and made functional at Tourist Facilitation Centre, Telligarh Bhaderwah.	Target Achieved
				CEO Bhaderwah Dev. Authority	01.04.2025	2. STP has been installed and made functional at M/S Shiva Residency Amira Nagar Bahderwah.	
4	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Committee formed to identify Households and Govt. undertakings which have no septic tanks and are discharging waste directly into water bodies and punitive actions to be undertaken against violators.	EO MC Bhaderwah BDO Bhaderwah		<p>1. A total of 230 defaulters from the Municipal area have been identified and served notices till date. These defaulters have been presented before the Lok Adalat for further proceedings.</p> <p>2. Fifty (50) Government employees have also been identified, and departmental action against them has been initiated by the Additional Deputy Commissioner, Bhaderwah.</p> <p>3. A total of 83 defaulters in rural areas have been served notices to date. As on date, 42 defaulters have already constructed septic tanks within their households, while the remaining defaulters have also initiated the construction of septic tanks.</p>	Committee has been formed and notices/challans are being issued to the defaulters, if any on regular basis.

Management of Solid Waste							
5	Treatment & Disposal of waste	Un-treated waste lying open near dumping site at MRF facility Dranga Bhaderwah as capacity of the landfill is on verge of getting exhausted.	Remediation of 10,000 MT waste by way of biomining to be done as per CBCP norms.	EO MC Bhaderwah	30.12.2027	1. The construction site has been damaged due to unprecedented rainfall and the DPR for restoration of said construction site has been prepared and submitted to the competent authority for approval/release of funds. 2. Photographs of damage suffered is enclosed herewith for ready reference.	Annexure-I
		Vermi composting facility of urban area at Dhranga is only partially operational. It has been observed that out of 20 beds available only 8 beds are functional as of today.	Upgradation of capacity of composting unit from 2.5TPD to 5 TPD for treatment & disposal of waste generated to be done.	EO MC Bhaderwah	01.12.2024	Target Achieved	Target Achieved
		Insufficient compost pits in rural area for treatment of solid waste.	No. of community compost sheds to be increased from 19 to 51.	BDO Bhaderwah	30.04.2026	1. As of today, all 51 compost pits have been constructed & made operational. However out of 18 additional compost pits, the construction of 12 compost pits has already been completed and the construction of the remaining 06 compost pits is under progress. The same shall be completed by April 2026.	
6	Source waste Segregation & Collection	Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaderwah	Target achieved	Door-to-Door waste collection is being carried out on daily basis.	
		Open dumping of waste into water bodies	Chain link fencing (Estimated 6Km length) along bank on all hotspots within municipal limits to be done.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	01.08.2026	The chain link fencing is under progress and shall be completed beofre the target date.	

7	Source waste Segregation & Collection	Waste from Vegetable and Fruit market is not being collected on daily basis leading to lot of waste getting scattered / carried to other areas.	Separate vehicles to be introduced for collection of waste from vegetable/fruit markets and for chicken shops.	EO MC Bhaderwah	363 Already Implemented	Dedicated vehicle for collection of waste from vegetable/fruit and chicken shops has already been introduced.	Target Achieved
		Door to Door Waste collection is not effectively done in rural area.	100% door to door collection to be introduced in rural area.	BDO Bhaderwah	01.01.2025	<p>1. Door-to-door waste collection is being carried out in the designated rural areas, for which four (04) vehicles have been hired from private dealers. Further, a proposal for procurement of an additional four (04) vehicles for door-to-door waste collection in rural areas of Bhaderwah has been submitted to the competent authority for approval.</p> <p>2. A Memorandum of Understanding (MoU) has been signed between the Block Development Officer (BDO), Bhaderwah, and the Executive Officer, Municipal Committee (MC), regarding the disposal of rural waste at the Material Recovery Facility (MRF).</p> <p>3. Another MoU has been signed between the Executive Officer, MC Doda, and M/s Ex-Servicemen B.S. Security Agency, Ward No. 06, Karan Nagar, Udhampur, for the disposal of waste generated from various Army camps located in the rural areas of Bhaderwah.</p>	On going process
		Solid waste coming out of households is flowing into the water bodies	Installation of wire/iron mesh at mouth of deep drains to stop flowing of solid waste into water bodies.	EO MC Bhaderwah / XEN PWD (R&B) Bhaderwah	30.10.2024	<p>1. Iron mesh installed at mouth of all drains and the solid waste collected is processed at Material Recovery Facility (MRF) Bhaderwah.</p> <p>2. Periodic frequency of cleaning introduced.</p>	Target Achieved



Management of Plastic waste / Construction & Demolition Waste							
		No facility available for effective treatment and disposal of plastic waste.	Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	31.03.2026	The construction work was initiated, however shortly thereafter a portion of the adjacent BRO road subsided followed by unprecedented spell of rainfall which adversely affected the ongoing construction of the Plastic Waste Management Unit. Now the construction work is under progress and shall be completed by March, 2026.	
8	Plastic Waste Disposal	No facility for effective disposal of plastic waste like polythene bags, sheets etc. is	Segregated Plastic waste in form of polythene bags, wrappers etc. to be auctioned.	EO MC Bhaderwah	01.01.2025	All private players involved in the business of recycling and Rag picking are involved for collection and scientific disposal/re-use/re-cycling of waste	Target Achieved
				BDO Bhaderwah	30.12.2024		
9	Construction & Demolition waste	Construction & demolition waste lying scattered at different places.	Establishment of site for storage of construction and demolition waste to be done.	EO MC Bhaderwah/XEN PWD	01.02.2025	Target Achieved	Target Achieved

Miscellaneous activities								
10	Implementati on of Enforcement Mechanisms	Lack of monitoring system to check adherence of Door to Door Collection of waste	Daily monitoring of waste collection to be done and Geo-Tagged photographs to be shared on daily basis.	EO MC Bhaderwah BDO Bhaderwah	—	1. Daily monitoring has been introduced by ensuring Geo-tagged photographs of all covered areas on daily basis followed by daily audit. 2. Special whatsapp group of all concerned personnel created for sharing Geo-tagges photographs.	Target Achieved	
		No effective review by District administration	1) Review by a dedicated committee to be introduced. 2) Monthly review by Deputy Commissioner Doda to be done	ADC Bhaderwah DC Doda	—	Frequent review by Addl. Deputy Commissioner Bhaderwah & Deputy Commissioner Doda being done.	Target Achieved	
			CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah	—	CCTV's have been installed at Punejha Nallah, Old Bus Stand, MRF Dranga and Seri Bazaar etc.	Target Achieved	
			Lack of enforcement mechanisms to deter people from dumping garbage in open / water bodies.	100% viewing of CCTV footage to be done on daily basis and notices/challans will be issued against the violators.	EO MC Bhaderwah / BDO Bhaderwah/ Tehsildar Bhaderwah / SHO / DO JKPC	30.05.2025	1. 100% viewing of CCTV footage is being done on daily basis and notices/challans are being issued against the violators. 2. This proactive approach is bringing a transformational change through both enforcement and motivation.	Target Achieved
				Special cross-functional teams to be constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.		—	Special cross-functional teams have been constituted for effective enforcement of J&K Non Biodegradable (Management handling and disposal) Act 2007.	Target Achieved
				Routine challans and fines to be introduced.		—	Fine amounting to Rs. 80000 has been realized from other violators till date.	

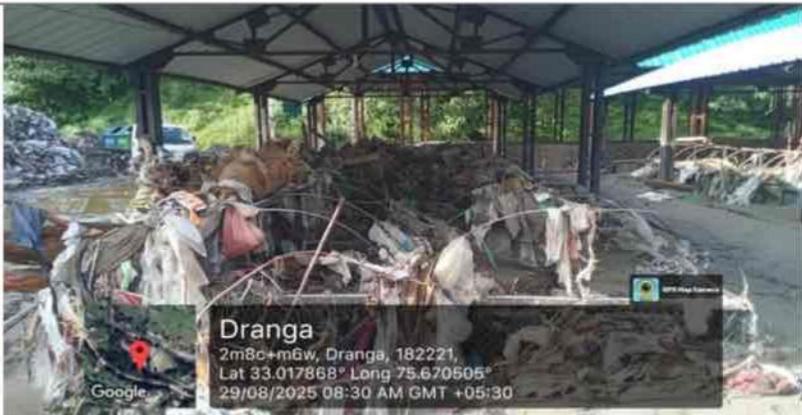
11	Awareness creation	Low awareness of public	For creation of the awareness in general, awareness messages to be disseminated through LED Digital displays to be installed within municipality. Additionally signages / Hoardings to be installed on embankments as well as within town.	EO MC	01.03.2025	Target Achieved	Target Achieved
			Regular announcements to be made on loud speakers by administration	EO MC	—	Speakers mounted on vehicles being used for making regular announcements.	Target achieved
		No frequent programs to increase involvement of general public regarding waste management	Public awareness to be created / improved through Information, Education & Communication (IEC) Special public awareness drives regarding cleanliness, waste generation and disposal to be planned on frequent basis.	EO MC Bhaderwah/ BDO Bhaderwah / Tehsildar Bhaderwah/ SHO Bhaderwah	—	IEC activities have been planned on periodic basis wherein students, common public etc. have also been involved.	
					—	Programs on motivating people like Self Help Groups etc. for waste management undertaken.	Target Achieved
				—	1. Special programs were initiated during Swachta Pakhwada for cleaning of Neeru river as well as adjoining areas. 2. Periodic cleaning of Neeru river introduced.	Target Achieved	

Annexure-I

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Detail of Damages occurred due to cloudburst/flashfloods MC BHADERWAH

S.No.	Sub Division	Assembly Constituency	Sector/ Department	Nomenclature of the Work damaged	Amount required for Restoration (Rs. in Lakhs)		Geo-tagged Photographs of Damaged Assets	Remarks
					Temporary	Permanent		
1	BHADE RWAH	51- Bhaderwah	Municipal Committee Bhaderwah	Repair of MRF Centre & Machinery at Dranga Bhaderwah	-	40.00 Lakh		
2	BHADE RWAH	51- Bhaderwah	Municipal Committee Bhaderwah	Construction of Protection Wall at SWM Plant		100.00 lakh		

3	Bhaderwah	51-BHADERWAH	Municipal Committee Bhaderwah	Repair of Land fill site at SWM Plant		20.00 lac s	 <p>Dranga 2m8c+m6w, Dranga, 182221, Lat 33.917865° Long 75.670398° 29/08/2025 08:32 AM GMT +05:30</p>
4	BHADERWAH	51-Bhaderwah	Municipal Committee Bhaderwah	Repair of compost pits		5.00 lacs	 <p>Dranga 2m8c+m6w, Dranga, 182221, Lat 33.017868° Long 75.670505° 29/08/2025 08:30 AM GMT +05:30</p>

5	BHADE RWAH	51- Bhaderwah	Municipal Committee Bhaderwah	Construction of Chowkidar quarter at SWM Plant		15.00 lacs	 <p>Dranga 2m8c+m6w, Dranga, 182221, Lat 33.018176° Long 75.670657° 29/08/2025 08:27 AM GMT +05:30</p>
					G. Total	180.00 Lacs	

J&K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

Report No. 18(w)(b)
 Dated: 1-12-2025

Source of sample collection : Nallahs falling in Neeru River
 Date of sample collection : 21-11-2025 & 22-11-2025
 Sample submitted by : Coordinator Labs along with Team

S.No.	Parameters	Naleon Nallah Before mixing with Neeru River near sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru River near Jamia Masjid Bhaderwah	Halina Nallah before mixing with Neeru River near Chinote Mandir Bhaderwah	Hanga Nallah before mixing with Neeru River near Amira Nagar Bhaderwah	Neel Ganga/Gupt Ganga	Standard permissible limits as per classification of streams for 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	Clear	Clear	
2	Temperature	11	10	10	10	11	
3	Colour	Colourless	Light brown	Light grey	Light grey	Light grey	
4	Odour	Odourless	Slightly Pungent	Odourless	Odourless	Odourless	>5.0 mg/l
5	Dissolved Oxygen	7.2	6.2	7.6	7.8	7.60	6.5-8.5
6	pH	7.32	7.82	7.45	7.86	7.60	
7	Conductivity	61	152	102	117	101	<3.0 mg/l
8	Biological Oxygen Demand	<1.0	2.4	<1.0	<1.0	<1.0	
General Parameters							
1	Turbidity	4.0	6.0	5.0	6.0	6.0	
2	Total Dissolved Solids	35	90	60	68	58	
3	Chemical Oxygen Demand	5.6	18.0	BDL	4.0	<1.0	
4	Total Alkalinity	68	76	56	72	64	
5	Hardness as CaCO ₃	48	96	74	82	54	
6	Calcium Hardness as CaCO ₃	26	82	68	58	38	
7	Magnesium Hardness as CaCO ₃	22	14	6	24	16	
8	Sodium	3.0	8.0	5.0	5.0	3.0	
9	Potassium	1.0	2.6	2.0	2.0	1.2	
10	Chloride	15	21	18	14	16	

Note:-

- All the concentrations are expressed in mg/l except pH, Conductivity ($\mu\text{S}/\text{cm}$), Turbidity (NTU) & Temperature $^{\circ}\text{C}$
- All samples were found complying with standard limits falling in B class of Rivers.

[Signature]
 Analyst

[Signature]
 I/c Water Lab/Coordinator Lab

J& K POLLUTION CONTROL COMMITTEE PARIVESH BHAVAN GLADNI, (NARWAL) JAMMU
ANALYSIS TEST REPORT (Water Laboratory)

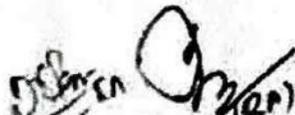
Source of sample collection : Neeru River
Date of sample collection : 21-11-2025 & 22-11-2-25
Sample collected by : Coordinator Labs along with Team

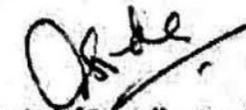
Report No. 109(w)(a)
Date: 1-12-2025

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah	Neeru River at Solid waste Management & Dumping Site at Dranga	River Chenab after mixing with Neeru Nalla near Pull Doda	Standard Permissible limits as per CPCB Classification of Streams For 'B' Class of Rivers
1	Weather	Clear	Clear	Clear	
2	Temperature(°C)	11	11	11	
3	Colour	Colourless	Light grey	Light grey	
4	Odour	Odourless	Odourless	Odourless	
5	Dissolved Oxygen	7.2	7.8	8.0	>5.0 mg/l
6	pH	7.45	7.65	7.85	6.5-8.5
7	Conductivity	128	133	223	
8	Biological Oxygen Demand	BDL	BDL	1.5	<3.0 mg/l
General Parameters					
1	Turbidity	3.0	7.0	8.0	
2	Total Dissolved Solids	74	77	130	
3	Chemical Oxygen Demand	BDL	BDL	12.0	
4	Total Alkalinity	40	44	76	
5	Hardness as CaCO ₃	66	66	160	
6	Calcium Hardness as CaCO ₃	50	56	124	
7	Magnesium Hardness as CaCO ₃	16	10	36	
8	Sodium	1.25	2.1	6.0	
9	Potassium	1.0	1.4	3.0	
10	Chloride	18	13	21	

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature °C BDL= Below Detection Limit

2. All samples were found complying with standard limits falling in B class of Rivers.


Analyst


I/c Water Lab/Coordinator Lab

**ANALYSIS REPORT OF SAMPLES OF NEERU RIVER AND NALLAHS FALLING IN NEERU RIVER
(OA 148/2024)**

Sample Code	Date of Collection	Name of Sample	FC Result/ Count after 24 hrs. (CFU/100 ml)	Prescribed Tolerance Limit	Remarks
1	21-11-2025	River Chenab after mixing with Neeru Nallah near Pull Doda	7700	2500	Not complying
2	21-11-2025	Neeru River at Solid Waste Management & Dumping Site at Dranga, Doda	7600		Not complying
3	21-11-2025	Hanga Nallah before mixing with Neeru River near Amira Nagar, Bhaderwah	4,800		Not complying
4	21-11-2025	Neeru River at at Mondha, Sartangal, Doda	1400		Complying
5	21-11-2025	Haloon Nallah before mixing with Neeru River near Sartangal, Bhaderwah	Absent		Complying
6	22-11-2025	Puneja Nallah before mixing with Neeru River near Jamia Masjid, Bhaderwah	TNTC		Not complying
7	22-11-2025	Halina Nallah before mixing with Neeru River near Chinota Mandir, Bhaderwah	TNTC		Not complying
8	22-11-2025	Gupt Ganga/Neel Ganga, Bhaderwah	8700		Not complying

Okde
09/11/2025

O.A No. 178/2024

Title of the case: - News item titled "Increasing Pollution badly affecting water bodies in Bharderwah" appearing in Greater Kashmir dated 15.01.2024.



In the matter of: Affidavit in support of Progress Report.

I, Harvinder Singh, IAS age 35 years, presently posted as Deputy Commissioner, Doda, do hereby solemnly affirm and declare that being well conversant with facts of the case and on the basis of records available with me, do hereby swear this affidavit in support of Progress Report.

I do hereby further declare as under:-

1. That the Progress Report has been drawn and drafted by the deponent on the basis of information and material available with the deponent.
2. That the Deponent has gone through the contents of the accompanying Progress Report and the same are related to the records of the case available with the Deponent and are true to the best of my knowledge and available information.

Identified by
Amit Kumar
S/o Satish Kumar
B/o Anwarul Taha
& Dada Doda B.P.
MTS Doda Office
Doda
Cell: 9797048520.



[Signature]
Deputy Commissioner
Doda

Verification:-

Verified at Doda on 3/01/2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

Harvinder Singh IAS MP
Certified that Shri. *[Signature]*
Who is Identified by *Amit Kumar S/o Satish Kumar*
& Witnessed by *B/o Anwarul Taha Dada B.P.*
Presented this affidavit before me.....
today... *30th*... day of... *Jan*... 20... *26*...
& I administered oath to him who Sworn
Solemnly affirmed to the Contents of this
affidavit Hence attested

[Signature]
Deputy Commissioner
Doda

[Signature]
PUBLIC NOTARY
DODA (J&K) 03/01/26

